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WA-3589-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 12th OF JANUARY, 2026

WRIT APPEAL No. 3589 of 2025

KAPIL GUPTA

Versus

STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

*Ms. Shobha Menon - Sr. Counsel with Shri Rahul Choubey - Advocate for
appellant.*

Shri Vivek Sharma - Additional Advocate General for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned Senior Counsel for appellant seeks leave to withdraw the
appeal.

Accordingly, appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

m/-